

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

NOTICE

No:- 734 of 2025/Psy

Dated:- 05/03/2025

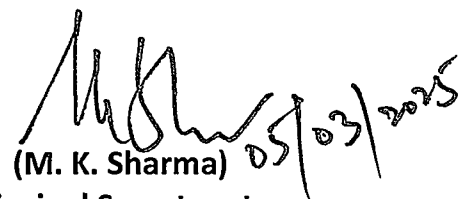
Subject: Admit cards for the OMR Based Written Examination for the post of Junior Assistant, Adv. vide Notification No. 06 of 2024/Psy dated 28.08.2024.

It is hereby notified for the information of the candidates appearing in the OMR Based written Examination for the post of Junior Assistant on 16.03.2025 at Srinagar & 23.03.2025 at Jammu, that their **Admit cards** shall be available on the official website of High Court of J&K and Ladakh, as per the dates given below:

1. For Kashmir Division: 06.03.2025 (Evening)
2. For Jammu Division : 13.03.2025 (Evening)

Additionally, candidates appearing for the OMR Based Written Exam at Srinagar on 16.03.2025, are informed that their exam centres may be located within Srinagar City and adjoining area of Srinagar in Budgam District, whereas for the Jammu Division, Exam Centres may be located within Jammu District. Exact venue & timing of examination shall be mentioned on their admit cards.

Candidates are advised to check the Official website of High Court (<https://jkhighcourt.nic.in/>) for important updates/notifications.


(M. K. Sharma) 05/03/2025

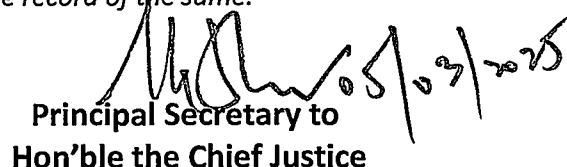
Principal Secretary to
Hon'ble the Chief Justice

No. 312-19/Psy-671

Dated: 05/03/2025

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr Justice. _____ for the information of His Lordship.
3. Director Information, Jammu/Srinagar with the request to publish the above notice in two Daily Newspapers having wide circulation in both the divisions of UT of J&K.
4. Director, Doordarshan, Jammu/Sgr. to broadcast the above notice in News & employment bulletin.
5. Director, All India Radio, Jammu/Sgr to broadcast the above notice in News and employment bulletin.
6. CPC, e-Court, High Court of J&K, Jammu for uploading the same on the High Court website.
7. Chief Librarian, High Court Wing, Jammu / Srinagar for keeping the record of the same.
8. Order file.


Principal Secretary to
Hon'ble the Chief Justice